

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 179 of 2019

IN THE MATTER OF:

State Bank of India & Anr.

...Appellants

Vs

Visa Infrastructure Ltd.

...Respondent

Present:

Appellants: Mr. Ramji Srinivasan, Sr. Advocate with Mr. P. B. A. Srinivasan, Mr. Parth Tandon, Ms. Sylona Mohapatra, Ms. Ichchha Kalash and Mr. Nikhil Ramdev, Advocates.

Respondent: Mr. S. N. Mukherjee, Sr. Advocate with Mr. Sabyasachi Chowdhury, Mr. V. V. V. Sastry, Mr. Rakesh Sinha and Mr. S. Avinash Singh, Advocates.

ORDER

22.07.2019: Heard Mr. Ramji Srinivasan, learned senior counsel for the Appellants. Hearing remained inconclusive.

Post the appeal for further arguments on **19th August, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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